

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1360/2001

New Delhi this the 1st day of January, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri V.P.Pandey, LDC
Central Library, Lady Hardinge
Medical College and Smt. Sucheta
Kripalani Hospital, New Delhi.
R/O E-25, Nanak Pura, South Moti Bagh,
New Delhi.

..Applicant

(By Advocate Ms.Arati Mahajan)

VERSUS

1. Union of India through the
Secretary to the Govt.of India,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi.
2. The Director General, Health Services
Ministry of Health and Family Welfare,
Nirman Bhawan, New Delhi.
3. The Principal and Medical Superintendent,
Lady Hardinge Medical College and Smt.
Sucheta Kripalani Hospital, New Delhi.

.. Respondents

(By Advocate Shri R.P.Agarwal, learned
counsel through proxy counsel Sh.M.K.Gaur)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J))

After hearing the learned counsel for sometime, Ms.Arati Mahajan, learned counsel for the applicant submits that in the light of the orders passed by the appellate authority dated 19.11.2001 although belatedly, she wishes to withdraw the OA. She has frankly submitted that none of the reliefs prayed for in the OA survives at this stage. She has, however, prayed that she may be granted liberty to assail the appellate authority's order.

2. Noting the above submissions, the OA is dismissed as withdrawn. No costs.

(Govindan S. Tampi)
Member (A)

(Smt. Lakshmi Swaminathan)
Vice Chairman (J)